

SPADS TEXTILES LIMITED
CIN : U17110TG2005PLC048188
5 4 726 STATION ROAD NAMPALLY
HYDERABAD TG 500001 IN

DATED : 26.09.2019

TO

THE DEPUTY REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD –BENCH
GROUND FLOOR, CORPORATE BHAWAN,
THIRUMALA RESIDENCY ROAD,
R. KRISHNAIAH NAGAR, BANDLAGUDA, NAGOLE,
HYDERABAD, TELANGANA 500068

Dear Sir,

SUB: SUBMISSION OF LIST OF STAKE HOLDERS OF M/S SPADS TEXTILES LIMITED – (UNDER LIQUIDATION)

REF: IANO.432/2018 & I.A.308/2019 NOTIFIED IN CP(IB) NO.171/9/HDB/2018 – NCLT HYDERABAD BENCH ORDER DELIVERED ON 22/08/2019 AND RECEIVED BY ME ON 26/08/2019

I as the Liquidator of M/S SPADS TEXTILES LIMITED hereby submit List of Stakeholders as required by Regulation 31(2) of IBBI (Liquidation Process) Regulations 2016.

Kindly acknowledge receipt of the same

Thank You

Yours Faithfully



(S. MUTHURAJU)
LIQUIDATOR OF M/S SPADS TEXTILES LIMITED

S. MUTHU RAJU B.Sc., F.C.A., A.C.S.,
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Regn.No: IBBI/IPA-002/IP-N00009/2016-2017/10013
No.3, Sundaram Brothers Layout
Opp to All India Radio, Trichy Road
Ramanathapuram, Coimbatore - 641 045
Mobile: 9994103021
E-mail: smrajunaidu@gmail.com
smrajunaidu@rediffmail.com

M/S SPADS TEXTILES LIMITED (UNDER LIQUIDATION)

List of Stakeholders in pursuant to regulation 31(1) of IBBI (Liquidation Process) Regulations 2016

Sl.No	Amount of Claim Admitted	Secured/ UnSecured	Details of Stake Holders	Admitted/Rejected/ Partly Rejected Proof	Proof's Enclosed
1	15,90,81,684/-	Secured	STATE BANK OF INDIA, (FINANCIAL CREDITOR) Stressed Assets Management Branch - II, D.No.3-4-1013/A, 1 st Floor, CAC, TSRTC Bus Station, Kachiguda, Hyderabad – 500 027	Admitted	Annexure 1
2	1,64,77,493/-	Un-Secured	VST WEAVES INDIA PVT LTD, (OPERATIONAL CREDITOR) No.31 – E, K.R.P.A.D Road, Pallipalayam, Erode – 638 006	Admitted	Annexure 2


S. MUTHU RAJU B.Sc.,F.C.A.,A.C.S.,
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Regn.No: IBBI/IPA -002/IP-N00009/2016- 2017/10013
No.3, Sundaram Brothers Layout
Opp to All India Radio, Trichy Road
Ramanathapuram, Coimbatore - 641 045
Mobile: 9994103021
E-mail: smrajunaidu@gmail.com
smrajunaidu@rediffmail.com

SPADS TEXTILES LIMITED
CIN : U17110TG2005PLC048188
5 4 726 STATION ROAD NAMPALLY
HYDERABAD TG 500001 IN

DATED : 26.09.2019

TO

THE ASSISTANT GENERAL MANAGER,
STATE BANK OF INDIA,
STRESSED ASSETS MANAGEMENT BRANCH - II,
D NO. - 3-4-1013/A, 1ST FLOOR, CAC,
TSRTC BUS STATION, KACHIGUDA,
HYDERABAD - 500 027

Dear Sir,

**SUB: ACCEPTANCE OF CLAIMS IN LIQUIDATION PROCESS WITH
RESPECT OF M/S SPADS TEXTILES LIMITED: - INTIMATION THERE
OF
REF: YOUR CLAIM DATED 24.09.2019**

I as the Liquidator of M/S SPADS TEXTILES LIMITED pleased to intimate that the Claim submitted by you in Form No. D of Liquidation Process Regulation 2016 dated 24.09.2019 Amounting to Rs. 15,90,81,684/- (Rupees Fifteen Crores Ninety Lakhs Eight One Thousand Six Hundred and Eighty Four only) accepted by me. It will be included in the Stake Holders List to be forwarded to NCLT Hyderabad Bench, as per Regulation 31 of Liquidation Process regulation 2016 as Secured Financial Creditor.

Kindly acknowledge receipt of the same.

Thank You

Yours Faithfully



(S. MUTHURAJU)

LIQUIDATOR OF M/S SPADS TEXTILES LIMITED

S. MUTHU RAJU B.Sc., F.C.A., A.C.S.,
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Regn.No: IBBI/IPA-002/IP-N00009/2016-2017/10013
No.3, Sundaram Brothers Layout
Opp to All India Radio, Trichy Road
Ramanathapuram, Coimbatore - 641 045
Mobile: 9994103021

SPADS TEXTILES LIMITED
CIN : U17110TG2005PLC048188
5 4 726 STATION ROAD NAMPALLY
HYDERABAD TG 500001 IN

ANNEXURE-2

DATED : 26.09.2019

TO

VST WEAVES INDIA PRIVATE LIMITED
NO. 31- E,
K.R.P.A.D ROAD, PALLIPALAYAM,
ERODE - 638 006,

Dear Sir,

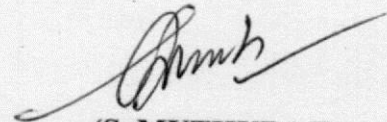
**SUB: ACCEPTANCE OF CLAIMS IN LIQUIDATION PROCESS WITH
RESPECT OF M/S SPADS TEXTILES LIMITED: - INTIMATION THERE
OF
REF: YOUR CLAIM DATED 18.09.2019**

I as the Liquidator of M/S SPADS TEXTILES LIMITED pleased to intimate that the Claim submitted by you in Form No. C of Liquidation Process Regulation 2016 dated 18.09.2019 Amounting to Rs. 1,64,77,493/- (Rupees One Crore Sixty Four Lakhs Seventy Seven Thousand Four Hundred and Ninety Three Only) accepted by me. It will be included in the Stake Holders List to be forwarded to NCLT Hyderabad Bench, as per Regulation 31 of Liquidation Process regulation 2016 as Operational Creditor.

Kindly acknowledge receipt of the same.

Thank You

Yours Faithfully



(S. MUTHURAJU)

LIQUIDATOR OF M/S SPADS TEXTILES LIMITED

S. MUTHU RAJU B.Sc., F.C.A., A.C.S.,
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Regn.No: IBB/1PA -002/IP-N00009/2016- 2017/10013
No.3, Sundaram Brothers Layout
Opp to All India Radio, Trichy Road
Ramanathapuram, Coimbatore - 641 045
Mobile: 9994103021
E-mail: smrajunaidu@gmail.com
smrajunaidu@rediffmail.com